

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1871  
ANSWERED ON:05.12.2005  
FISH FARMERS DEVELOPMENT AGENCIES  
Manoj Dr. K.S.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government is assisting the State Governments for implementing Fish Farmers Development Agencies (FFDA) scheme in the States;
- (b) if so, the details thereof and the funds released for the purpose during the last three years and the current year, State-wise;
- (c) whether the Central share for States is not released;
- (d) if so, the details of Central share dues as on date, State-wise; and
- (e) the time by which it is likely to be released?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a): Yes, Sir.

(b): The Government of India is implementing a Centrally Sponsored Scheme on Development of Inland Fisheries and Aquaculture. The programme of development of freshwater aquaculture is one of the components of the above scheme. The above scheme is being implemented by the State/UT Governments through 429 Fish Farmers Development Agencies (FFDAs). Under the scheme, financial assistance in the form of subsidy on developmental activities is shared on 75:25 basis between the Government of India and the State/UT Governments. Statement showing the release of funds during the last three years and the current year, state-wise is annexed.

(c),(d)&(e): Question do not arise.